

1	2	3	4
16	Tamil Nadu*	12 00	14 87
17	Uttar Pradesh*	14 86	29 70
18.	West Bengal	35.00	35.00
19	Nagaland	50 00	50 00
20	Sikkim	40 00	64 00
21	Tripura	30 00	35 00

Note \* For States where agricultural tariff is levied/charged at Flat rates, the figures are based on the prevailing average connected load and consumption level

### **Waiting list for New Telephone Connections**

8296. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of COMMUNICATIONS be pleased to state the number of requests in the waiting list for new telephone connections at the beginning of the Sixth Plan and at present ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : The number of applicants at the beginning of the Sixth Plan was 3.36 lakhs and the waiting list as on 1.3. 1987 is 11.48 lakhs.

### **Telecom Equipment for Metropolitan Cities**

8297. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of COMMUNICATIONS be pleased to state the amount required for replacement of worn-out telecommunication equipment in the four metropolitan cities ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : A total of around 2 lakh lines have to be replaced in the four Metropolitan cities at a cost of about Rs. 200 crores.

### **Exploration by Oil India Limited in Andaman and Nicobar Islands**

8298 PROF PARAG CHALIHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of wells drilled off in Andaman and Nicobar Islands by the Oil India Limited,

(b) how many of these were drilled to objective depth and how many were abandoned before reaching the objective depth;

(c) the agency through which geological surveys in this area were done and when, and

(d) whether there is any proposal to re-survey the area for renewed drilling ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) and (b) One well in the Andaman Offshore upto its geological objective depth was drilled by Oil India Limited.

(c) Geological Survey of India and Oil and Natural Gas Commission.

(d) Not at present.

**Sick units under "Holding Companies" Scheme**

8299. SHRI C. JANGA REDDY : Will the Minister of INDUSTRY be pleased to state:

(a) whether some sick units are proposed to be included in the scheme regarding "Holding Companies"; and

(b) if so, the details of such sick units?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) : (a) and (b). The Hon'ble Member has presumably referred to sick units in the Central Government public Sector. The Government has only recently finalised the proposal for setting up two new holding companies and these include some individual companies which had been continuously incurring losses and could be considered sick

The names of the Holding companies and their subsidiaries are:—

**I *Bharat Yantra Nigam Ltd.***

- (i) Bharat Heavy Plate & Vessels Ltd.
- (ii) Richardson & Cruddas Ltd.
- (iii) Triveni Structural Ltd.
- (iv) Tungabhadra Steel Products Ltd.
- (v) Bharat Pumps & Compressors Ltd.
- (vi) Bridge & Roof Co (I) Ltd.

**II *Bharat Bhari Udyog Nigam Ltd.***

- (i) Burn Standard Co Ltd. (inclusive of Bharat Brakes & Valves Ltd.).
- (ii) Braithwaite & Co. Ltd.

(iii) Jessop & Co. Ltd.

(iv) Bharat Wagon & Engineering Co. Ltd.

(v) Bharat Process & Mechanical Engineering Co. Ltd. (inclusive of Weighbird India Ltd.)

(vi) Lagan Jute Machinery Co. Ltd

[*Translation*]

**Declaration of Units engaged in Printing of Newspaper/Magazines as Small Industry**

8300. SHRI SWAMI PRASAD SINGH Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have under consideration a proposal to declare the units engaged in printing of newspapers/magazines as small industry;

(b) if so, the details thereof; and

(c) the time by which a decision in the matter is proposed to be taken by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). A reference received from Government of Maharashtra requesting permission for registering printing presses engaged in printing and publishing of newspapers either on job basis or on ownership basis as small scale industrial units is under consideration.

**Ganesh Scientific Research Foundation**

8301. SHRI SWAMI PRASAD SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is proposed to convert Ganesh Scientific Research Foundation in